

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-507(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.

.... Applicant/Petitioner

Vs.

Amarapali Dream Valley Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Petitioner/Applicant : Mr. Anurag Sharma, Advocate

For the Respondent : Mr. Alok Agarwal & Mr. Kunal Sharma, Advs.

ORDER

For order, see (IB)-506(PB)/2017.

18.12.2017
VINEET